

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:1723  
ANSWERED ON:10.12.2004  
NORMS FOR PROBATIONARY OFFICERS EXAM  
Khair Shri Chandrakant Bhaurao

**Will the Minister of FINANCE be pleased to state:**

- (a) whether certain changes have been made in the examination norms -for probationary officer`s examinations by several banks;
- (b) if so, the details thereof;
- (c) whether the move has been resisted by the candidates/students; and
- (d) if so, the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) & (b):- Graduation was prescribed as the minimum educational qualification for recruitment of Probationary Officers, by the Government. The Government have permitted the banks to prescribe the minimum percentage of marks in graduation and some of the banks have prescribed a higher percentage than the pass marks in graduation as the eligibility condition.

(c) & (d)> A few representations have been received against prescribing a higher percentage as the eligibility condition and no bank has reported any difficulty in getting sufficient number of candidates having the prescribed marks.